

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3655
ANSWERED ON 24.03.2026

SUBSIDY FOR ROOFTOP SOLAR INSTALLATIONS

3655. SHRI G.C. CHANDRASHEKHAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the rooftop solar installations achieved against targets;
- (b) the subsidy released and pending cases during the last three years, year-wise and State-wise; and
- (c) the measures taken to expedite DISCOM approvals and payments?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) is implementing PM Surya Ghar Muft Bijli Yojana (PMSG: MBY) since February 2024 with an aim to achieve rooftop solar (RTS) installations in one crore households in the residential sector by FY 2026-27.

The PMSG: MBY is a demand driven scheme wherein all residential consumers in the country, having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme, for installation of RTS systems, by applying on the National Portal of the scheme.

Under the scheme, since its launch in February 2024, a total of 26,19,879 RTS systems have been installed across the country, as on 19.03.2026.

Under the PMSG: MBY, since its launch in February 2024, an amount of 17,967.53 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries of the scheme, as on 19.03.2026. The state/UT wise and year-wise details are given at **Annexure**.

Under the PMSG: MBY, the entire process from application to CFA disbursement is online through the National Portal. With all credentials entered correctly on the National portal, the average time taken in processing the CFA is around 15 days after redemption request made by the consumer.

(c): The measures undertaken by the Government to expedite DISCOM approvals and payments under the PMSG: MBY are as follows:

- Online process from application to disbursement of subsidy directly into the bank account of the residential consumer through the National Portal.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Net metering agreement has been made part of application in the National Portal.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.

Annexure referred to in reply of part (a) & (b) of Rajya Sabha Unstarred Question No. 3655 to be answered on 24.03.2026 regarding Subsidy for rooftop solar installations

State/UT wise and year-wise details of progress made under the PMSG: MBY (as on 19.03.2026)

S. No.	State/UT	13.02.2024 to 31.12.2024			01.01.2025 to 31.12.2025			01.01.2026 to 19.03.2026		
		No. of Installations	No. of Installations for which Subsidy has been Released	Amount of CFA Released (Rs. Crore)	No. of Installations	No. of Installations for which Subsidy has been Released	Amount of CFA Released (Rs. Crore)	No. of Installations	No. of Installations for which Subsidy has been Released	Amount of CFA Released (Rs. Crore)
1	Andhra Pradesh	8,419	5,219	40.16	76,199	67,908	525.82	29,684	21,757	168.99
2	Arunachal Pradesh	-	-	-	1	1	0.01	-	-	-
3	Assam	4,314	2,759	22.89	67,587	55,706	475.68	30,286	21,645	185.54
4	Bihar	2,531	1,827	14.01	11,745	11,429	88.25	2,372	1,702	13.19
5	Chhattisgarh	996	476	3.7	20,369	14,421	111.79	18,617	12,243	95.16
6	Goa	397	225	1.75	1,018	957	7.59	681	379	3
7	Gujarat	243,708	213,540	1,660.84	271,339	279,542	2,204.45	79,852	59,713	465.39
8	Haryana	10,807	8,712	66.46	37,338	36,034	264.64	15,769	9,196	67.61
9	Himachal Pradesh	665	379	3.24	5,357	5,020	42.96	1,918	1,219	10.45
10	Jharkhand	98	53	0.41	1,362	1,205	9.35	479	389	3.02
11	Karnataka	5,178	3,771	28.35	9,904	10,300	85.29	2,125	1,546	12.49
12	Kerala	55,331	45,752	356.56	122,056	119,324	931.79	32,254	22,302	174.07
13	Madhya Pradesh	20,706	17,384	135	62,955	61,043	475.23	20,797	14,800	115.35
14	Maharashtra	104,085	77,097	604.39	287,785	275,009	2,197.51	98,619	81,837	654.15
15	Manipur	97	60	0.51	615	604	5.17	199	132	1.13

16	Meghalaya	15	14	0.07	19	16	0.1	12	4	0.03
17	Mizoram	64	48	0.39	710	664	5.64	203	86	0.74
18	Nagaland	7	6	0.05	125	117	0.98	54	30	0.25
19	Odisha	1,395	1,098	8.3	26,218	21,757	166.74	22,595	14,016	89.33
20	Punjab	3,963	2,800	21.81	6,808	7,055	54.89	1,237	728	5.65
21	Rajasthan	22,479	18,350	142.87	96,551	87,830	684.35	40,536	29,988	233
22	Sikkim	1	1	0.01	25	15	0.12	3	6	0.05
23	Tamil Nadu	17,858	12,522	92.72	33,367	34,412	261.84	8,917	7,241	56.03
24	Telangana	6,066	4,507	35.2	19,206	18,253	145.46	7,374	3,635	28.74
25	Tripura	99	51	0.42	1,749	1,515	12.74	803	550	4.65
26	Uttarakhand	11,564	8,766	75.17	46,997	39,448	338.34	13,197	15,094	129.43
27	Uttar Pradesh	59,779	48,475	368.59	266,603	247,402	1,896.01	94,441	63,560	489.03
28	West Bengal	320	-	-	811	339	2.53	221	150	1.14
29	A&N Islands	1	1	0.01	170	136	1.15	58	41	0.35
30	Chandigarh	506	90	0.7	483	643	4.91	122	92	0.7
31	Jammu and Kashmir	560	311	2.66	17,939	14,980	128.23	8,358	6,195	53.09
32	Ladakh	193	135	1.16	1,021	891	7.64	272	314	2.69
33	Lakshadweep	144	106	0.91	578	583	5	210	117	1
34	NCT of Delhi	1,060	685	5.33	4,374	4,006	33.59	1,388	1,105	8.91
35	Puducherry	512	397	3.04	1,709	1,614	12.43	588	406	3.15
36	DNH & DD	35	27	0.21	457	438	3.41	135	114	0.51
	Total	5,83,953	4,75,644	3,697.89	15,01,550	14,20,617	11,191.63	5,34,376	3,92,332	3,078.01

